

Service: ICLS, Group A

Statement of Immovable Property Return for the year 2013 (as on 01.01.2014)


ANNEXURE-I

Name of Officer (in full): **Manoj Kumar Bagri** Designation: **ROC-Cum-OL, J&K**  
Ministry/Department/Office: **Registrar of Companies, Jammu & Kashmir, Jammu**  
Grade Pay: **Rs.6600/-** Present Pay: **31230/-**  
Date of Birth: **01.03.1964**

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
DISTRICT: GHAZIABAD	B-9, SECTOR-9 VIJAY NAGAR GHAZIABAD (U.P.)	15,78,500/- (INCLUDING STAMP DUTY AND REGISTRATION CHARGES)	NOT KNOWN	THE PROPERTY IS IN MY OWN NAME	THE PROPERTY IS PURCHASED UNDER INTIMATION TO THE MINISTRY OF CORPORATE AFFAIRS, NEW DELHI ACQUISITION DATE: 09.04.2003 SH.NIRMAL KUMAR JAIN S/O SH. TODAY MAL JAIN, PLOT NO.35, SECTOR-21 A, FARIDABAD (HARYANA)	NIL	NIL

NOTES:

- 1) \*In case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated.
- 2) \*\*includes short term lease also.
- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15(3) of the Central Civil Services (Conduct) Rules, 1955, [now rule 18(1) of the CCS (Conduct) Rules, 1964] on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person dependent on Government Servant.
- 4) The wording 'no change' or 'no addition' or 'as in the previous year' should be avoided and full details provided.
- 5) The columns should be filled up neatly in capital letters.

Signature:   
Date: 08-03-2014